

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 17th March, 2016
Time : 10:30 AM

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Original Application No. 167/2014 (M.A. No. 599/2014)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi U.O.I. & Ors. Vs.	Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Advs. for the Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. for R-2 to 5 & 9 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Rakhi Ray, Adv. for R-6 to 8 Mr. Gopal Jain, Sr. Adv. with Ms. Stephanie V. Sonawane, Adv.

Date : 17th March, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR ADMISSION			
1.	M.A. No. 245/2016 in Original Application No. 258/2015	Ajay Tyagi MoEF & Ors. Vs.	Ms. Savitri Pandey, Adv. for State of UP
AFTER NOTICE			
2.	Original Application No. 73/2016 (M.A. No. 251/2016)	H-Block Resident's Welfare Association, Saket Govt. of NCT of Delhi & Ors. Vs.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Kush Sharma, Adv. for DDA Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 180/2015 (M.A. No. 176/2016 & M.A. No. 177/2016)	Sushil Raghav Union of India & Ors. Vs.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Adv. for R-6 Mr. Kunal Soni & Rohit Raj Sachan, Advs. Ms. Taruna A. Prasad, Adv. for MoEF

4.	Original Application No. 328/2015	Akshaydan Vs. MoEF & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Dr. P. S. Bhati, AAG & Mr. Lokendar Singh, Adv. for R-3 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB
5.	Original Application No. 519/2015	Jagat Singh Vs. State of Haryana & Ors.	Mr. M. K. Vashist, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5 Mr. Attin Shankar Rastogi, Adv. for R-2 Ms. Bhavna Aggrawal, Adv. for MoEF Mr. Ankit Swarup , Adv. for R-6 & 7
FOR HEARING			
6.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. A. K. Prasad, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for Noticee No. 7 to 10 & 18 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Satyajit Kumar, Adv. for DSII DC Mr. Ritesh Khatri, Adv. Mr. Ankit Gupta, Adv. Mr. Sumeer Sodhi, Adv. Mr. Virender Singh Rana, Adv. Mr. Sumit Gahlawat, Adv. Mr. Pulkit Srivastava, Adv. Mr. K. M. Panikkay, Adv.
7.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Adv. for the Applicant Mr. Vikas Malhotra and Mr. M. P. Sahay, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Ms. Purva Chugh, Adv. for R-3 Mr. Ardhendumauli Kr. Prasad & Mr. K.S.

			<p>Parihar, Advs. for R-4 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur & Mr. Z.H. Isaac Haiding, Advs. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. for R-32 & 62 Mr. M. Yogesh Kanna with Ms. J. Janani, Advs. for R-33 & 63 Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv. for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Nicobar Islands</p>
8.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	<p>Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R-2 to 5, 10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Upendra Mishra, Adv. for State of Meghalaya Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman & Nicobar Island Mr. Ravikant, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry</p>
9.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015 & M.A. No. 694/2015)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	<p>Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17, 36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112</p>

			<p>Mr. Bikas Kar Gupta, Adv.for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. forR-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. Yogesh Kanna, Adv. for R - 49 Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary,Adv.for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for State of Bihar & BPCB Mr. Anil Grover, AAG Ms. Hemantika Wah, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv.</p>
10.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Raman Yadav, Adv. for R-1, 3 to 6 Mr. Sudhir Kulshreshtha, Adv. for 2 Mr. Rajkumar, Adv. for CPCB Mr. Ramcth, Adv. for R-4
11.	Original Application No. 177/2015 (M.A. No. 46/2016)	Gram Panchayat Thana Vs. Himachal Pradesh Power Corporation Limited (HPPCL) & Ors.	Mr. Anand Verma, Adv. for Applicant Mr. J. S. Attari, Sr. Adv. with Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2 Ms. P. Batra Singh, Adv. for MoEF
12.	Execution Application No. 01/2016 (Earlier M.A.No.1044/2015) in Original Application No. 94/2014	Ravinder Yadav Vs. GNCTD & Ors.	Mr. Ravinder Yadav, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Ms. Jasvin Dhama, Adv. for R-3 Mr. D. Rajeshwar Rao, Adv. for R-5 Ms. Puja Kalra, Adv. for SDMC

Date : 17th March, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR HEARING			
1.	Original Application No.16/2014 (M.A. No. 102/2014, M.A. No. 451/2015, M.A. No. 741/2015, M.A. No. 1353/2015, M.A. No. 1354/2015, M.A. No. 1355/2015, M.A. No. 1356/2015 & M.A. No. 208/2016) (PH)	Sh. Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Advs. for R- 4 Ms. Reena Singh, AAG with Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. M.K. Bhardwaj, Adv. for R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv. for R-11 Mr. Pawan Upadhyay for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 &16 Mr. Ankit Bhatnagar, Adv. for R-19

Date : 17th March, 2016
Time : 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR HEARING			
1.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal, Adv. for R – 4 Mr. Wasim Beg, Adv. Mr. Vikas Malhotra, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB

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